

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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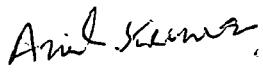
**Date of Order: 11.12.2013**

OA No. 395/2012

None present for the applicant.  
Mr. Anupam Agarwal, counsel for respondents.

From the perusal of the order-sheets, it is evident that none was present on behalf of the applicant on 25.07.2012, 05.09.2012, 19.09.2012, 12.10.2012, 13.12.2012, 09.01.2013, 04.03.2013, 08.04.2013, 21.05.2013, 19.07.2013, 27.08.2013, 24.10.2013 and today also, even in the second round, none is present on behalf of the applicant. It appears that the applicant is not interested to prosecute the Original Application. Therefore, the Original Application stands dismissed in default for non-prosecution on the part of the applicant. Consequently, the interim order dated 15.06.2012 passed by this Tribunal stands vacated forthwith.

  
(ARVIND BOHEE)  
JUDICIAL MEMBER

  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat